

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.203/00053/2019

Jabalpur, this Tuesday, the 26th day of March, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

B.V.J. Mohan Rao, S/o Shri B. Prakash Rao, aged about 48 years, working as Sr. Stenographer, O/o ADRM, R/o 842/A, Construction Colony, Bilaspur (C.G.) 495004 – Mobile no.9752876012

-Applicant

(By Advocate – Shri A.V. Shridhar)

V e r s u s

1. The Secretary Railway Board, Ministry of Railways, Rail Bhawan, Raisena Road, New Delhi – 110001.
2. Union of India through General Manager, South East Central Railway, New GM Building, Bilaspur, Chhattisgarh 495004.
3. Principal Chief Personnel Officer, South East Central Railway, Bilaspur, Chhattisgarh 495004.
4. Sr. Divisional Personnel Officer, South East Central Railway, Bilaspur, Chhattisgarh 495004

- Respondents

(By Advocate – Shri Vivek Verma)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant submits that the relief prayed for in this O.A has already been granted and the applicant is

under zone of consideration for promotion. Therefore, this Original Application has rendered infructuous.

2. Accordingly, the O.A is disposed of as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-